CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT COURT SITTING AT INDORE
Original Application No. 236 of 2006
Indore, this the 18th day of April, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman Hon'ble Shri K.B.S. Rajan, Judicial Member

Pyarelal Paliwal, aged 42 years, Son of Shri Bherulal Paliwal, Security Guard (teminated), Centre for Advance Technology, Energy Department, Rajendra Nagar, Indore (MP).

Applicant

(By Advocate - Shri R.K. Sen)

## Versus

- 1. The Union of India, through the Secretary, Department of Automic Energy, New Delhi.
- The Administrative Officer, III, Centre for Advance Technology, Energy Department, Rajendra Nagar, Indore (MP).
- 3. The Chief Executive Officer,
  Centre for Advance Technology,
  Energy Department, Rajendra Nagar,
  Indore (MP).

Respondents

## ORDER (Oral)

## By Dr. G.C. Srivastava, Vice Chairman -

Heard the learned counsel for the applicant.

2. The representation submitted to the Department on 27.10.2005 has not yet been decided. The respondents are directed to dispose of this representation by a speaking and reasoned order within a period of three months. The Standing Counsel for the respondents Shri Umesh Gajankush is directed to take the copy of this order alongwith copy of the OA. The applicant shall have liberty to approach this Tribunal, in case he is not satisfied with the orders of the representation. The OA will also form part of the

representation which will be considered by the respondents.

3. The OA is disposed of.

(K.W.S. Rajan)
Judicial Member

(Dr. G.C. Srivastava)
Vice Chairman

SA.